## RAJYA SABHA

## Target for procurement of wheat by FCI

4023. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether FCI has fixed any target this year for the procurement of wheat from the major wheat producing States, state-wise;
- (b) if so, the details thereof and the extent to which the target has been achieved, so far, State-wise; and
- (c) the quantity of wheat, so far; purchased by private parties from these States ?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) Since procurement of foodgrains under Minimum Support Price (MSP) operations carried out by the Food Corporation of India and State agencies is open-ended, no targets are fixed. However, based on estimates given by State Food Secetaries, before the start of Rabi Marketing Season (RMS) 2007-08, the procurement of wheat in RMS 2007-08 is estimated at 151.5 lakh tonnes.

(b) The State-wise details of estimates and actual wheat procurement in RMS 2007-08 as on 7-5-2007 are as under:—

(in Lakh tonnes)

States	Estimated Procurement	Actual Procurement *
Punjab	75	58.57
Haryana	45	27.69
U.P.	15	0.58
Bihar	10	0.01
MP	3	0.03
Rajasthan	2	1.27
Uttarakhand	1	0.01
Gujarat	0.5	-
TOTAL:	151.5	88.16

<sup>\*</sup>as on 7-5-2007

(c) The quantity of wheat purchased by private parties is not maintained in the Department. However the notification titled "Wheat (Stock Declaration by Companies of Firms of Individuals ) Order 2007" issued under the essential Commodities act, 1955 on 1 -3-2007 provides that any Company or Firm of individual who purchases wheat beyond 50,000 tonnes during 2007-08 shall furnish to the Central Government a return indicating the name/address of the company, quantity of wheat purchased and quantity of wheat held in stock. The information furnished by Companies/Firms/ Individuals as per this notification is given in the statement (See below).

Statement

Details of Companies or Firms or individuals who have purchased Wheat under the Wheat (Stock Declaration) Order,2007

SI. No.	Name of Company	Date of Filing return	Purchases declared (in MT)
1.	ITC Ltd. Secunderabad Andhra Pradesh	4-5-2007	261,007
2	Cargill India Pvt.Ltd. Gurgaon, Haryana	3-5-2007	170.881
3.	AWB India Pvt. Ltd.	27-4-2007	69,013

## **Essential Commodities through FPSs**

4024. SHRI MATILAL SARKAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the names of the items of foodgrains and other essential commodities which are being distributed to the consumers through Fair Price Shops against ration cards;
- (b) whether Government have any plan to include pulses and edible oils in the list of items in view of rise in prices of these items;
  - (c) if so, from when; and
  - (d) if not, the reasons therefor?